Declaration of Assets and Liabilities

(CSt.)			Year 2024 - 2025
500	I, Bhushan Kumar	, şøn/da	nughter/wife of Late Sene In Ray
19-aged	3.2 years,	belonging to	Biken Vidhan Sobha
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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	1000 -	Kun bedo Kum ari	Dipanjanli	Rounak	
) (ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sovot B.B.F Bihon Vilhay Mandal	2000t Bank of India. Petna.	NIL	N#L	
(iii)	Bonds, Debentures and Shares in companies	NEL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	MIL	NIL	NEL	
(v)	Motor Vehicles (details of make, etc.)	NIL	Bajaj Pulson. 180.cc	NIL	NFL	
(vi)	Jewellery (give details of weight and value)	20 gam brold 25 gam Bilyen.	75gnu gold Gognu Silyen.	HIL	NIL	
(vii)	Other assets, such as values of claims / interests	MIL	NIL.	NIL	NIL.	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NITL	NIL	MEL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	1/2 Kheda Chilbili Phelwari Sharif Patna	HIL	MIL	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HIL	HIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.T. Bihor Vidhan	11,000001-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	KITL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	MIL	IYIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	MIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL DJJPk3530Ga.	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	HIL	KIL
	(iv) Property Tax		

C. Personal Detail

Place: Padna

. Date: /3/02/25

GPF/CPF/PRAN No.	:-	110178348874		
Gender	:-	M (M/F)		
Date of Birth	:-	04041993 (DD/MM/YYYY)		
Class/Group	·-	(A/B/C)		
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,		
		B.S.S Bihar Secretariat Service etc.)		
Home District		Purvi champurn		
I hereby de knowledge and be	eclare lief.	that the above details are true to the best of my		

Name of Employee: Bhushes: Kumar.

Designation: Office Attendent

Department: Biker Villan Sabha Pohn

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